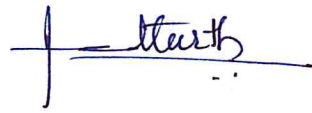


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 131/13	TP 295/16	For ROC report	621A	Simha Mfg. Co. Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ANANDTEERTH HIPPARGI P.C.S. 814758559	Petitioner	

PCS for petitioner is present. Already the Registry has addressed a letter to ROC to send report. PCS is also directed to approach the ROC and see that the report is sent to this Tribunal.

List it on 24.10.2017.


MEMBER (J)